

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M/R. SRIVAKUMAR SURESH	COUNSEL FOR KARAIKAL PORT	U.S.S.
2.	N.P. Vijaykumar R. Pradeep V. J. ARUL RAJ	Counsel for Respondents 2, 3 & 4	P. Pradeep V. J. ARUL RAJ
3.	SHONA MALVIY A. ASIF BASHA	Counsel for Applicant	A. A. A. A.

ORDER

Counsel representing both the parties are present. Post the matter alongwith
TCP 174/2016 and CA 6/2017. Put up on 17.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)